Report and Accounts (2002-03) of the Sports Goods Export Promotion Council, New Delhi and related papers

THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGOVAN) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (a)' Forty-fifth Annual Report and Accounts of the Sports Goods Export Promotion Council, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above, [Placed in Library. See No.LT.717/04]
- Report and Accounts (2002-03) of the Rashtriya Mahila Kosh, New Delhi and related papers.
- II. Report and Accounts (2002-03) of the Central Social Welfare Board, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): Sir, I lay on the Table:-

- (a) Annual Report and Accounts of the Rashtriya Mahila Kosh, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Mahila Kosh.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT.635/04]
- II. (a) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT.636/04]

Notifications of the Ministry of Environment and Forests

SHRI SURESH PACHOURI: Sir, on behalf of SHRI NAMO NARAIN MEENA, I lay on the Table:-

- A copy (in English and Hindi) of the Ministry of Environment and Forests Notification G.S.R. 94 (E) dated the 3rd February, 2004, publishing the Forest (Conservation) Amendment Rules, 2004, under sub-section (2) of section 4 of the Forest (Conservation) Act, 1980.
- II. A copy (in English and Hindi) of the Ministry of Environment and Forests Notification G.S.R. 107 (E) dated the 9th February, 2004, publishing Corrigendum to G.S.R. 94 (E) dated the 3rd February, 2004, regarding the Forest (Conservation) Amendment Rules, 2004. [Placed in Library. See No.LT.572/04]
- III. A copy (in English and Hindi) of the Ministry of Environment and Forests Notification S.O. 525 (E) dated the 23rd April, 2004, constituting the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) in pursuance of the Supreme Court order dated the 30th October, 2002, under section 26 of the Environment (Protection) Act, 1986. [Placed in Library. See No.LT.573/04]
- IV. A copy (in English and Hindi) of the Ministry of Environment and Forests Notification G.S.R.448 (E) dated the 12th July, 2004, publishing the Environment (Protection) Second Amendment Rules, 2004, under subsection (6) of section 25 of the Environment (Protection) Act, 1986. [Placed in Library. See No.L.T.718/04]
- V. A copy (in English and Hindi) of the Ministry of Environment and Forests Notification G.S.R. 520 (E) dated the 12th August, 2004, publishing Corrigendum to G.S.R. 448 (E) dated the 12th July, 2004, regarding amendment of Environment (Protection) Rules, 1986. [Placed in Library. See No.LT.719/04]

Report and Accounts (2000-01) of the Food Corporation of India, New Delhi and related paper

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS.